

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.A. No. 139 of 2015 with  
C.P. No. 61/397-398/CLB/MB/2015

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

Name of the Company: Nandu Jagatbiharilal Saxena  
V/s.  
Mangal Geeta Fashions Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.

2.

ORDER

None present for both parties.

Office to verify account for Stage 7

Case. List on 23-9-16

/s/ Mr. \_\_\_\_\_  
29/8/16  
Member(J)